

NOTICE

It is hereby notified for the information of the Advocates, litigants and parties in person that :

I

On 05/06/2017, Honourable Shri Justice F.M. Reis and Honourable Ms. Justice Nutan D. Sardesai will take up Division Bench matters.

II


In view of change of assignment from 06/06/2017, the Division Bench Board will be continued by Honourable Shri Justice F.M. Reis and Honourable Shri Justice Prithviraj K. Chavan.

III

From 06/06/2017, Honourable Ms. Justice Nutan D. Sardesai will take up Single Judge matters as per the Boards separately notified.

Panaji, Goa

Date : 05/06/2017


(S.C. Chandak)
Registrar (Adm)
High Court of Bombay at Goa